

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
 38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
 Regional Branch, Allahabad

Dated: 15/11/2017

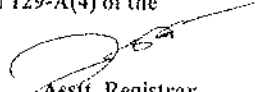
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71362-71364/2017-SM{BR} dated 13/11/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 129-A(4) of the Customs Act, 1962.


 Assf. Registrar

Application	Appeal	Name and Address of Appellant
1	C/51562/2014	Commissioner of Customs- Ghaziabad 202...WING A C.G.O. COMPLEX- II, KAMLA NEHRU NAGAR, GHAZIABAD, UTTAR PRADESH 201002
2	C/51563/2014	Commissioner of Customs- Ghaziabad 202...WING A C.G.O. COMPLEX- II, KAMLA NEHRU NAGAR, GHAZIABAD, UTTAR PRADESH 201002
3	C/51585/2014	Commissioner of Customs- Ghaziabad 202...WING A C.G.O. COMPLEX- II, KAMLA NEHRU NAGAR, GHAZIABAD, UTTAR PRADESH 201002
		Name and Address of Respondent
4		Ganpati Tyre Service 2050/1, old Tyre Market, sector- 45,, Burail , Chandigarh(ut)
5		Om Tyre Shop No-1845, sector-45a, tyre Market, burail,, CHANDIGARH , U.T
6		Om Tyre Shop No-1845, sector-45a, tyre Market, burail,, CHANDIGARH , U.T

Other Appellants and Respondents as per Annexure
Copy To

7 Bar Association, CESTAT, Allahabad

8 Director Publications, Customs, Excise, I.P. Estate, Delhi

9 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp ICICI Bank of Defence Colony New Delhi-3

10 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

11 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

12 LAWCRUX Advisors Pvt. Ltd., LAW House, J-8, Sector-10, Faridabad 121003 (Haryana)

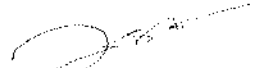
13 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

14 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad -- 38

15 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

16 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com),FF-19,1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

17 C.D.R. 18 Office Copy 19 Second Folder Copy ~~20 Guard File~~


Asstt. Registrar

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I**

APPEAL Nos.C/51562-51563 & 51585/2014-CU[SM]

(Arising out of Order-in-Appeal No. GZB-EXCUS-000-APP-189 & 190-13-14 dated 16/12/2013, Order-in-Appeal No. GZB-EXCUS-000-APP-194 & 195-13-14 dated 18/12/2013 & Order-in-Appeal No. GZB-EXCUS-000-APP-201-13-14 dated 31/12/2013 all passed by Commissioner of Central Excise & Customs (Appeals), Ghaziabad)

Commissioner of Central Excise, Ghaziabad

Appellant

Vs.

M/s Om Tyre (in Appeal Nos.C/51562-51563/2014) &

M/s Ganpati Tyre Service(in Appeal No.C/51585/2014)

Respondents

Appearance:

Shri Mohammad Altaf, Assistant Commissioner (AR)
None

for Appellant
for Respondents

CORAM:

Mrs. Archana Wadhwa, Hon'ble Member (Judicial)

Date of Hearing : 13/11/2017
Date of Decision : 13/11/2017

FINAL ORDER NOS. 71362-71364/2017

Per: Mrs. Archana Wadhwa:

After hearing learned A.R., I find that the present appeals are covered vide Board's instruction being F.No.390/Misc./163/2010-JC dated 17.12.2015 in terms of litigation policy.



2. Accordingly, the appeals filed by Revenue are dismissed under Litigation Policy.

(Dictated in Court)

Sd/-

ARCHANA WADHAWA
MEMBER (JUDICIAL)

akp

प्रमाणित प्रति/Certified True Copy

सहायक पंजीयन/Asstt. Registrar
सिंधुगढ़ जिल्ला प्रशासनिक एवं सेवा कर
अधीन (Sindh S.T.A.T.)
38, मजिस्ट्रेट, सिंधुगढ़-211001
38, TA-S. JUDGE, ALLAHABAD-211001